

(2) extension to new cities

Cities having a concentration of 7,500 families or more of Central Government servants will be brought within the purview of the Scheme.

The expansion/consolidation envisaged to:—

(1) Bombay—Construction of a CGHS Hospital and coverage of additional families.

(2) Calcutta—Coverage of 40,000 additional families and construction of a hospital.

(3) Kanpur—Construction of a hospital and coverage of 10,000 additional families.

(4) Allahabad—Coverage of 5000 additional families and setting up a polyclinic.

(5) Meerut—Opening of a polyclinic and coverage of 5000 additional families.

(6) Madras—Construction of a hospital and coverage of 10,000 additional families.

(7) Nagpur—Setting up a polyclinic and coverage of 5000 additional families.

The new cities which are expected to be brought within the purview of the Scheme are:—

1. Poona.
2. Agra.
3. Lucknow
4. Varanasi
5. Jabalpur
6. Tiruchirapalli
7. Kharagpur
8. Dehradun
9. Gorakhpur
10. Bikaner
11. Jhansi

12. Vishakhapatnam

13. Ajmer

14. Jodhpur

15. Jaipur

16. Asansol

17. Ahmedabad

18. Shahjahanpur

The position regarding implementation of the Scheme may have to be reviewed depending upon the availability of resources, administrative convenience, accommodation etc.

One Union for one Industry

*69. SHRI G. Y. KRISHNAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether there is any proposal under the consideration of Central Government to restore the practice of one union for one industry; and

(b) if so, the salient features thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). One of the proposals under consideration is to have as the sole negotiating agent for all collective demands in one unit/industry, a legally constituted body of which all workmen would be ipso facto members irrespective of whether one is a member of any registered trade union or not.

Rourkela Steel Plant Contract Labourers

*70. SHRI ROBIN SEN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are considering to absorb all the contract labourers in Rourkela Steel Plant in permanent jobs; and

(b) if so, the facts thereof?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). No, Sir, it is not possible to absorb all the contract labour in Rourkela Steel Plant. However, to the extent possible, contract labour is being absorbed in a phased manner for jobs of permanent and perennial nature, in accordance with the provision of Contract Labour (Regulation and Abolition) Act 1971.

विदेशों में बुद्धिजीवियों का गैर-सरकारी प्रतिनिधि मंडल भेजना

* 71. श्री ब्रज भूषण तिवारी : क्या विदेश मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या विदेशों में बुद्धिजीवियों के गैर-सरकारी प्रतिनिधि मंडल भेजने की कोई योजना है ; और

(ख) यदि हा, तो इसका विवरण क्या है ?

विदेश मंत्री (श्री प्रतल बिहारी वाजपेयी):

(क) और (ख) : हमारे चुनावों की वजह से अमरीका में भारत के प्रति जो दिलचस्पी बढ़ी है उसको देखते हुए वहाँ के विभिन्न शहरों में वातचीत, बैठकों और विचार-विमर्श के कार्यक्रम के लिए एक गैर-सरकारी प्रतिनिधि मंडल संयुक्त राज्य अमरीका भेजने की योजना थी ।

समूचित कार्यक्रम तैयार करने के लिए खाली समय मिल जाए, इस इरादे से यह योजना स्थगित कर दी गई है । लेकिन, इसके लिए चुने गये सदस्यों में से दो व्यक्ति जो हमारे कामों के लिए संयुक्त राज्य अमरीका गए हुए हैं, कुछ शहरों का दौरा कर रहे हैं और अमरीका के जिन नागरिकों की इस दिशा में दिलचस्पी है उससे वातचीत कर रहे हैं । इनके नाम हैं : प्रॉफेसर रजनी कोठारी और श्री बी० जी० वर्गीज ।

Demand for Probe into working of Post-Graduate Institute, Chandigarh

*72. SHRI G. M. BANATWALLA :
SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a demand had been made recently by the Punjab and Chandigarh Peace Foundation to hold a thorough probe into the working of Post-Graduate Institute, Chandigarh; and

(b) whether the demand has since been considered by the Government and if so, the result thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) There has been no written request received in the Ministry to this effect from the Foundation. Some reports appeared in the Press about a statement given by the Secretary of the Foundation in which he made certain charges against the working of the Institute.

(b) The Government is already considering the question of setting up a Review Committee to go into the working of the All India Institute of Medical Sciences, New Delhi as well as the Post Graduate Institute, Chandigarh.

Enforcement of Minimum Wages for Agricultural Workers

*73. SHRI P. K. KODIYAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the minimum wages for agricultural workers fixed or revised by State Governments are not enforced in most States due to lack of any enforcement machinery; and

(b) if so, what steps the Centre has taken to ensure enforcement of minimum wages for agricultural workers?